

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Excise Appeal No.70397 of 2023

(Arising out of Order-in-Appeal No.953 & 954/CE/Alld/2023 dated 02/05/2023
passed by Commissioner (Appeals) Customs, Central Excise & Service Tax,
Allahabad)

Mr. Virender Kumar Gupta, of

....Appellant

(M/s Hari Om Industries Pvt. Ltd.,
Arazi-841 & 825,
Bengali Purwa, Pratappur, Kanpur)

VERSUS

Commissioner of Central Excise &

CGST, Kanpur

....Respondent

(117/7, Sarvodaya Nagar, Kanpur-208005)

APPEARANCE:

Shri Amit Awasthi, Advocate for the Appellant

Shri Santosh Kumar, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 21 April, 2025
DATE OF PRONOUNCEMENT : 25 June, 2025

This appeal is allowed. For order, see order of the date
in Excise Appeal No.70382 of 2023.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp